

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:407

ANSWERED ON:19.07.2016

Functioning of CFSL

Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari;Shewale Shri Rahul Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Central Forensic Science Laboratories (CFSLs) functioning in the country, at present, State/UT-wise;

(b) whether the Bureau of Police Research and Development (BPR&D) has conducted training programmes for police personnel with regard to collecting forensic evidence in the country, if so, the total number of such training programmes conducted during each of the last three years and the current year, State/Union Territory wise;

(c) whether there is shortage of manpower in the CFSLs in the country, if so, the details thereof, CFSL-wise, cadre-wise and the reasons therefor along with the remedial measures taken/being taken by the Government in this regard;

(d) whether cases of breach of secrecy by the contractual employees working in the said CFSLs have come to the notice of the Government during the said period, if so, the details thereof, CFSL-wise and the reasons therefor along with the corrective action taken/being taken by the Government in this regard, so far; and

(e) the other steps taken/being taken by the Government to provide adequate skills to the police personnel in collecting forensic evidence, adequate manpower in CFSLs and to improve their functioning in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI HANSRAJ GANGARAM AHIR)

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-2-

LS.U.S.Q.No. 407 FOR 19.07.2016

(a): There are 6 Central Forensic Science Laboratories (CFSLs) in the country located at Chandigarh, Hyderabad, Kolkata, Bhopal, Guwahati and Pune under Directorate of Forensic Science Services(DFSS). The 7th CFSL(CBI) is under the control of Central Bureau of Investigation located at New Delhi.

(b): Yes, Madam. Bureau of Police Research and Development (BPR&D) has conducted training programmes for police personnel with regard to collecting forensic evidence in the country at Rajasthan, Uttar Pradesh, West Bengal & Andhra Pradesh and at Union Territory of Chandigarh. The year-wise details are as under :

In 2013-14 : Conducted 05 Courses

In 2014-15 : Conducted 03 Courses

In 2015-16 : Conducted 01 Course

In 2016-17 : 06 Courses (Proposed)

Under the project 'Developing Specialist Investigators' following courses were also organized by BPR&D to provide training to police personnel in Forensic Science:

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-3-

LS.U.S.Q.No. 407 FOR 19.07.2016

In 2013-14 : 07 Courses

In 2015-16 : 03 Courses

In 2016-17 : 03 Courses (Yet to be conducted)

(c): There is adequate manpower available in all CFSLs. However during the 12th Five Year Plan, three new CFSLs at Pune, Bhopal and Guwahati have been established with provision for manpower alongwith upgradation of examination facilities in existing three CFSLs at Chandigarh, Hyderabad and Kolkata. Forty three number of scientific/technical manpower has been recruited on contract basis and posted in all the CFSLs for smooth functioning.

(d): No case of breach of secrecy by the contractual employees working in the CFSLs has come to the notice of the Government.

(e): Besides BPR&D, Lok Nayak Jayaprakash Narayan National Institute of Criminology and Forensic Science (LNJN NICFS), New Delhi under the Ministry of Home Affairs is constantly organizing training for Police to educate them for collection and examination of forensic evidence. NICFS has designed several courses to provide skills and knowledge to police

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-4-

LS.U.S.Q.No. 407 FOR 19.07.2016

personnel in collecting forensic evidence. During the last 5 years, NICFS has trained 1378 police personnel. NICFS has also published Standard Operating Procedure to fill the gap between police personnel and forensic scientists and guide police personnel in collection, preservation, packaging and forwarding of forensic evidence to forensic science laboratories.
